Sl. No.	Name of Airport	Sl. No.	Name of Airport
55.	Jammu	82.	Tirupati
56.	Jodhpur	83.	Tuticorin
57.	Kanpur	84.	Vellore
58.	Kargil	85.	Vijayawada
59.	Khajuraho	86.	Visakhapatnam
60.	Kota	87.	Warangal
61.	Kulu (Bhuntar)	88.	Akola
62.	Leh	89.	Aurangabad
63.	Ludhiana	90.	Bhavnagar
64.	Pant Nagar	91.	Bhopal
65.	Pathankot	92.	Bhuj
66.	Safdarjung	93.	Deesa
67.	Shimla	94.	Gondia
68.	Udaipur	95.	Indore
69.	Agatti	96.	Jabalpur
70.	Bangalore-Hal	97.	Jamnagar
71.	Belgaum	98.	Juhu
72.	Cuddapah	99.	Kandla
73.	Donakonda	100.	Keshod
74.	Hubli	101.	Kolhapur
75.	Hyderabad-Begumpet	102.	Porbandar
76.	Madurai	103.	Pune
77.	Mysore	104.	Rajkot
78.	Nadirgul	105.	Solapur
79.	Pondicherry	106.	Surat
80.	Rajahmundry	107.	Vadodara
81.	Salem		

## Renaming of Surat airport

- 133. SHRI MANSUKH L. MANDAVIYA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the Central Government has received any communication for naming Surat airport in Gujarat in memory of Late Shri Morarji Desai ji, Former Prime Minister of India, keeping in view of his great contribution in our freedom history and his dedicated services to our nation; and

(b) if so, what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) and (b) Yes, Sir. A representation has been received recently in this regard. As per the standard procedure followed by the Government, proposals for naming/renaming of airports are generally considered based on the recommendations of the concerned State Government expressed by way of a resolution passed in the State Legislative Assembly. However, no such proposal has been received from the Government of Gujarat for renaming of Surat airport.

## Revenue earned from aviation sector

- 134. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the revenue earned by Government from the aviation sector during the last three years;
- (b) whether the revenue earned is not commensurate with the growth registered by the aviation sector;
  - (c) if so, the reformative measures being taken by Government in this regard;
- (d) whether the country is lacking in the aviation safety infrastructure despite the large scale developments and investments in this sector; and
  - (e) if so, the steps proposed to be taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) to (e) The information is being collected and will be laid on the Table of the House.

## Privatisation of air ports

- 135. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether there is a proposal for augmentation and modernization of Ahmedabad airport;
  - (b) if so, the details thereof, and funds alloted for this purpose;
  - (c) whether there is a proposal for privatization of airports;
  - (d) if so, whether Ahmedabad airport would also be privatised;
  - (e) whether this would halt the modernization process of the airport; and
  - (f) if not, by when the proposed work would be completed?